

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
STARRED QUESTION NO. 197
TO BE ANSWERED ON 09.12.2024**

COVERAGE OF ESIC

***197. SHRI NAVEEN JINDAL:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether a large number of districts across the country are not under the coverage of Employees State Insurance Corporation (ESIC);**
- (b)if so, the details thereof along with the reasons therefor; and**
- (c)the details of steps taken by the Government to ensure coverage of all the districts under ESIC?**

ANSWER

**MINISTER OF LABOUR AND EMPLOYMENT
(DR. MANSUKH MANDAVIYA)**

(a) to (c): A statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 197 FOR 09.12.2024 BY SHRI NAVEEN JINDAL REGARDING COVERAGE OF ESIC.

(a) to (c): The Employees' State Insurance (ESI) scheme is notified in all the States / Union Territories. At present, the ESI scheme is extended to 674 districts out of which 571 districts are fully covered and 103 districts are partially covered.

ESI Corporation has been continuously taking up the matter with the State Governments for making medical arrangements for implementation in the non-notified / partially notified districts. After issuance of "No Objection Certificate" by the State Government, ESIC makes efforts to arrange primary / secondary medical arrangement through Dispensary cum Branch Offices (DCBOs), Insurance Medical Practitioner, Modified Employer's Utilization Dispensary (MEUID) and tie-up hospitals.
